

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

C.P.NO.120/2001
IN
O.A.NO.2010/2000

Wednesday, this the 18th day of April, 2001

Hon'ble Shri Justice Ashok Agarwal, Chairman
Hon'ble Shri S.A.T. Rizvi, Member (A)

Shri Anand Prakash
S/O Shri Mange Ram
V.P.O. Bankner
Delhi- 110 040.

(By Advocate : Shri S.K. Gupta) ..Applicant

VERSUS

Shri Satpal
Deputy Director of Education (Sports)
Govt. of NCT of Delhi
Chhaterpal Stadium,
Model Town, Delhi.

(By Advocate : Shri Rajan Sharma) ..Respondent

O R D E R (ORAL)

Hon'ble Shri Ashok Agarwal:

Learned counsel appearing for the contending parties state that pending the present Contempt Petition, applicant has been paid the salary till end of March, 2001. Hence, nothing now survives in the Contempt Petition and the same is accordingly disposed of. Notice is discharged. No costs.


(S.A.T. Rizvi)
Member (A)

/sunil/


(Ashok Agarwal)
Chairman